

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 206 OF 2016

Dated: 02nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Noida Power Company Ltd. ...Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Md. Altaf Mansoor
Mr. Puneet Chandra
Mr. Sunil Rai for R.2

Mr. Rahul Srivastava for R.3

Mr. Vivek Narayan Sharma
Mr. Sidharth Mahajan for R.5

ORDER

Learned counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 27.02.2017 after serving copy on the other side.

List the matter on **12.04.2017.**

(I. J. Kapoor)
Technical Member
ts/sh

(Justice Ranjana P. Desai)
Chairperson